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H.K.Barik vs. UOI

OA No.646/13
Date-18.9.2013

CORAM:

HON'BLE SHRI A.K.PATNAIK, MEMBER(J)
HON'BLE SHRI R.C.MISRA, MEMBER(A)

Heard Shri B.S.Tripathy, learned counsel for the applicant. During the course of hearing, Shri Tripathy prayed for withdrawal of this O.A. with liberty to approach the departmental authorities. The prayer is allowed. Accordingly, the O.A. is disposed of as withdrawn.


 MEMBER(A)


 MEMBER(J)